

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 666 of 2020

IN THE MATTER OF:

**Raj Kumar Ralhan, RP of
Leo Meridian Infrastructure Projects
Hotels Ltd.**

...Appellant

Versus

**Deputy Director,
Directorate of Enforcement & Ors.**

...Respondents

Present:

For Appellant :

**Mr. Ramji Srinivasan, Senior Advocate with
Ms. Misha, Mr. Vaijayant Paliwal, Ms. Jasveen Kaur
and Ms. Prabh Simran Kaur, Advocates**

For Respondent:

**Mr. Agni Sen, Advocates for R-1 and R-2
Mr. Vipin Nair, Mr. P.B. Suresh and Mr. Karthik
Jayshankar, Advocates for R-4**

ORDER
(Through Virtual Mode)

05.11.2020 Let the pleadings be completed. Learned counsel for the parties may also file their short written submissions, not exceeding three pages, if not filed, within one week.

List the appeal 'for Admission (After Notice)' on **25th November, 2020**.

Interim directions to be continued.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**

/ns/gc/